

योजनाएं राज्यों द्वारा बनाई तथा कार्या-
न्वित की जाती हैं। इसलिए शहरी क्षेत्रों
में पेय जल पूर्ति पर राज्यों द्वारा प्रति
व्यक्ति पर किये जा रहे व्यय के बारे
में सूचना इस मन्त्रालय के पास नहीं है।

(ख) ग्रामीण जल पूर्ति योजनाओं के
लिए प्रति व्यक्ति व्यय आम तौर पर
उथले हैण्डपम्प नलकूपों के लिए 10
रुपये से 30 रुपये तक, गहरे हैण्डपम्प
नलकूपों के लिए 50 रुपये से 120
रुपये तक और पम्पिंग द्वारा पाइप
जलपूर्ति के लिए 140 रुपये से 600
रुपये तक भिन्न-भिन्न है। उपयोग में लाई
गई निधियों और लाभान्वित जनसंख्या
के आधार पर ग्रामीण क्षेत्रों में पेय जल
की पूर्ति पर प्रति व्यक्ति पर औसतन
व्यय निम्नलिखित है :-

वर्ष	प्रति व्यक्ति औसतन व्यय
1980-81	160.00 रुपये
1981-82	162.00 रुपये
1982-83	152.50 रुपये

सिंचित भूमि की उत्पादन क्षमता

382. श्री सत्यपाल मलिक : क्या
कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में
सिंचित भूमि में अनाज की उत्पादन
क्षमता में और वृद्धि नहीं हो पा रही है ;
और

(ख) यदि हां, तो स्थिति में सुधार
करने के लिए क्या कदम उठाए जा रहे
हैं ?

कृषि मंत्री (राव वीरेन्द्र सिंह) ।
(क) जी नहीं, सिंचित क्षेत्रों में उपज
में सामान्य रूप से वृद्धि दिखाई दी है।

(ख) प्रश्न ही नहीं उठता।

Pilferage of Items from SCI Vessels

383. SHRI M. KALYANASUNDA-
RAM: Will the Minister of SHIPPING
AND TRANSPORT be pleased to state:

(a) whether Government's attention
has been drawn to the complaints of
handloom exporters from Tamil Nadu
about pilferage of handloom items from
shipments on vessels of Shipping Corpora-
tion of India to Penang and Singapore;
and

(b) if so, the details thereof and the
steps being taken in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND TRA-
NSPORT (SHRI Z. R. ANSARI): (a)
and (b) No complaints have been received
recently about pilferage of handloom
items from shipments on vessels of SCI
to Penang and Singapore. However, in the
past three years or so, 4 complaints were
received and these were promptly investi-
gated and necessary steps were taken to
avoid such pilferage/shortages as best as
possible. While loading and discharging
cargo strictest control and supervision is
maintained. Similarly, at both ends re-
cognised cargo handling contractors are
engaged. Further to prevent crew/labour
reaching the cargo, the bales are usually
covered under non-pilferable cargo on
board.

Amendment to the Forest (Conservation) Act, 1980

384. SHRI SURAJ PRASAD: Will
the Minister of AGRICULTURE be
pleased to state:

(a) whether it is a fact that many areas
where minerals are found in abundance
are covered by forests;

(b) whether the Forest (Conservation) Act, 1980 prohibits the State Government from using forest land for non-forest purposes without prior approval of the Central Government;

(c) whether the State Government have to suffer inordinate delay in seeking permission of the Central Government for mining lease; and

(d) if the answer to part (c) above be in the affirmative, whether the Central Government contemplate to amend the Forest (Conservation) Act, 1980 to empower the State Governments to grant exemption from the purview of the Act for granting lease on forest land?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Some minerals are found in forest areas.

(b) Yes, Sir.

(c) The Central Government has already issued detailed guidelines to all the States for very expeditious handling of cases under the Forest (Conservation) Act, 1980. Delays do not generally occur at the Central Government level.

(d) Does not arise.

Prices of Potatoes

385. SHRI SURAJ PRASAD:

SHRI INDRADEEP SINHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the prices of potatoes have crashed recently;

(b) whether it is also a fact that the cold storages in the country are not keeping potatoes and are demanding exorbitant charges;

(c) whether it is also a fact that Government have not fixed any support price of potatoes;

(d) whether it is also a fact that Government have not set up any machinery to purchase potatoes to alleviate the difficulties of the potato growers; and

(e) if so, what remedial measures Government propose to take in the matter?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Price

of potato was remunerative throughout the country till the March, 1984. It still remains so in most parts of the country. However, the reports indicate a sudden slump in prices of potato in some parts of Uttar Pradesh in the last week of March, 1984.

(b) According to the report of the State Government of Uttar Pradesh some cases of irregularities in regard to storing of potatoes in cold storages had come to their notice.

(c) No, Sir. Minimum support price of Rs. 50 per quintal for Fair Average Quality potato has been fixed in Uttar Pradesh.

(d) No, Sir. National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) in collaboration with Uttar Pradesh State Agency have started purchase operation of potato in Uttar Pradesh.

(e) Does not arise.

Ships purchased by the Shipping Corporation of India

386. SHRI RAM BHAGAT PASWAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the details of ships alongwith their cost which have been purchased by the Shipping Corporation of India during the last three years;

(b) whether tenders were invited for purchase of ships; and

(c) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) The details of ships purchased by the Shipping Corporation of India during the last three years are given below:—